LOK SABHA

UNSTARRED QUESTION No.1263

TO BE ANSWERED ON: 24th July, 2017

INDIAN INSTITUTE OF PETROLEUM AND ENERGY

1263. SHRI Y.S. AVINASH REDDY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to establish Indian Institute of Petroleum and Energy (IIPE) in Andhra Pradesh and if so, the details thereof; and
- (b) whether the Government has recently approved the establishment of IIPE in Andhra Pradesh and if so, the details thereof along with the action plan chalked out for its early establishment?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री) स्वतंत्र प्रभार()श्री धर्मेन्द्र प्रधान(

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI DHARMENDRA PRADHAN)

(a) and (b): Yes, Madam. As per 13th Schedule of Andhra Pradesh Reorganisation Act, 2014, Indian Institute of Petroleum and Energy (IIPE) has been set up at Visakhapatnam in Andhra Pradesh. Government of Andhra Pradesh has made available an area measuring about 200 acres of land in Visakhapatnam District for the Institute, free of cost. IIPE Society has been registered on 18.04.2016. Temporary campus of IIPE has been set up at location provided by College of Engineering at Andhra University from the academic session 2016-17 with a capacity of 50 students each in two undergraduate programmes, viz., Petroleum Engineering and Chemical Engineering. The Union Cabinet in its meeting held on 12.04.2017 has approved the proposal for setting up of IIPE at Visakhapatnam in Andhra Pradesh with Capital cost of Rs.655.46 crore and Endowment Fund of Rs.400 crore (Rs.200 crore from Gross Budgetary Support and Rs.200 crore from Oil Companies). The Indian Institute of Petroleum and Energy Bill, 2017 has been introduced in the Lok Sabha on 18.07.2017.
